

**LIST OF THE CASES TO BE TAKEN UP IN 40<sup>th</sup> LOK ADALAT**  
**TO BE HELD ON 25/01/2014.**

**LIST NO.1,**

**Court Room No.550, Sesquicentenary Building**

**UNITED INDIA INSURANCE COMPANY LIMITED**

SR.NO.	CASE NO.
1.	F.M.A. 72/2013, SMT. ASIMA RANI MANDAL & ANR. VS. UNITED INDIA INSURANCE CO. LTD, & ANR.
2.	F.M.A. 330/2011, SMT. SHOVHARANI SARKAR & ORS. VS. UNITED INDIA INSURANCE CO. LTD. & ORS.
3.	F.M.A. 694/2011, UNITED INDIA INSURANCE CO. LTD. VS. SHOVHARANI MISTRI & ANR.
4.	F.M.A. 315/2008, KAMAL KRISHNA ADITYA VS. UNITED INDIA INSURANCE CO. LTD. & ANR.
5.	F.M.A. 451/2008, SABITA SARKAR & ANR. VS. UNITED INDIA INSURANCE CO. LTD. & ANR.
6.	F.M.A. 429/2007, AMAL DEBNATH VS. UNITED INDIA INSURANCE CO. LTD & ANR.
7.	F.M.A. 18/2010 SANATAN MONDAL VS. UNITED INDIA INSURANCE CO. LTD. & ANR.
8.	F.M.A. 1268/2011, SMT. SABERA BEWA & ORS. VS. UNITED INDIA INSURANCE CO. LTD. & ORS.
9.	F.M.A. 536/2010, SMT. ANJANA DAS VS. UNITED INDIA INSURANCE CO. LTD. & ANR.
10.	F.M.A. 1218/2008, MOTIJAN BIBI VS. UNITED INDIA INSURANCE CO. LTD. & ANR.

11. F.M.A. 766/2011, NONI BARMAN & ORS. VS. UNITED INDIA INSURANCE CO. LTD. & ANR.
12. F.M.A. 252/2008, UNITED INDIA INSURANCE CO. LTD VS. GOBINDA DAS @ GOHINDA CHANDRA DAS & ORS.
13. FMAT 1416/2012
14. FMA 717/2012, P DASGUPTA VS. K BANIK
15. F.M.A.T. 1223/2008,
16. F.M.A. 265/2012,
17. F.M.A. 451/2011,
18. F.M.A.T. 1152/2013,
19. F.M.A.T. 587/2010
20. F.M.A.T. 1458/
21. F.M.A.T. 460/2010
22. F.M.A.T. 1543/2009
23. F.M.A.T. 165/2000
24. F.M.A.T. 354/2011
25. F.M.A.T. 846 /2011

**NATIONAL INSURANCE COMPANY LTD.**

SR. NO.	CASE NO.
1.	F.M.A. 1948/2013 NATIONAL INSURANCE CO. LTD. VS. NUR AYESA KHATUN & ANR.
2.	F.M.A. 120/2008, SMT. FATEMA BEGUM & ANR. VS. NATIONAL INSURANCE CO. LTD. & ANR.
3.	F.M.A. 961/2008, SMT. CHABI CHATTRJEE & ANR. VS. NATIONAL INSURANCE CO. LTD. & ANR.
4.	F.M.A. 1498/2010, SMT. MUKTI RANI CHAKRABORTY VS. NATIONAL INSURANCE CO. LTD. & ORS.
5.	F.M.A. 1342/2012, PIJUSH BHADRA VS. NATIONAL INSURANCE CO. LTD & ANR.
6.	F.M.A. 539/2011, NATIONAL INSURANCE CO. LTD. VS. RAHAMATULLA MOLLA @ RAHAMAN MOLLA & ORS.
7.	F.M.A. 1071/2012, PARBATI DEVI VS. THE NATIONAL INSURANCE CO. LTD. & ANR.
8.	F.M.A. 1219/2012 SMT. LAXMI DEVI & ORS. VS. NATIONAL INSURANCE CO. LTD & ORS
9.	F.M.A. 404/2008, NATIONAL INSURANCE CO. LTD. VS. RAM NIBASH SINGH & ORS.
10.	F.M.A.1517/2014, NATIONAL INSURANCE CO. LTD. VS. SK. MARJINA BEGAM & ORS.
11.	F.M.A. 156/2014, MD. MOKSHED ALI SARDAR @ ISLAM. VS. JAYDEEP SAILASH DUTTA & ANR.
12.	F.M.A. 1498/2010, MUKTI RANI CHAKRABORTY VS. NICL.

13. F.M.A. 1322/2012, BIPULA DAS VS. NICL.
14. F.M.A. 2627//2007, DAIDAKI BALA MANNA VS. NICL
15. F.M.A. 132/2006, JANUKI CHHETRI VS. NICL
- 16.. F.M.A. 34/2001, KALPANA GHOSH VS. NICL.
- 17.. F.M.A. 449/2002, MANOKA SANTRA VS. NICL
18. F.M.A. 138/2006, LAKSHMI DAS VS. NICL
19. F.M.A. 251/2012, MIHIJAN BIBI VS. NICL
20. F.M.A. 1959/2009, MORJIA BEGUM VS. NICL
21. F.M.A. 96/2003, MANORAMA ROUTH VS. NICL.
22. F.M.A. 639/2010, MORESED SK. VS. NICL
23. F.M.A. 375/2009, PARBATI MURMU VS. NICL
24. F.M.A. 1148/2010, PADDA MAJHI VS. NICL
25. F.M.A. 1385/2008, SUMITA SARKAR VS. NICL
26. F.M.A. 495/2004, RANAPRATAP HALDER VS. NICL
27. F.M.A. 196/2012, SUMI THAKUR VS. NICL
28. F.M.A. 913/2007, SATHI ROY VS. NICL
29. F.M.A. 2627/2007, BHARAT CHANDRA DAS VS. NICL

30. F.M.A. 437/2012, RAHAMAT SK. VS. NICL
31. F.M.A. 1630/2008, ANANDA DEY VS. NICL
32. F.M.A. 1528/2008, ATUL MAHATO VS. NICL
33. F.M.A. 255/2012, HALEMA BEWA VS. NICL
34. F.M.A. 223/2011. SUKNI RABIDAS VS. NICL
35. F.M.A. 64/2011, LAXMI RANI SAHOO VS. NICL
36. F.M.A. 276/2011, HANEPHA BIBI VS. NICL
37. F.M.A. 341/2010, AKHTER HOSSAIN VS. NICL
38. F.M.A. 405/2010, MADHABI LET VS. NICL
39. F.M.A. 1055/2010, NETAI SHARMA VS. NICL
40. F.M.A. 1294/2010, NAUSHAD AHMED VS. NICL
41. F.M.A. 871/2009, RUKMINI MAHATO VS. NICL
42. F.M.A. 319/2011, LOPA MUDRA CHOWDHURY VS. NICL
43. F.M.A. 423/2011, SEBERA BEGUM VS. NICL
44. F.M.A. 1321/2009, SIMA BEGUM VS. NICL
45. F.M.A. 768/2008, DAIMONI BHUINYA VS. NICL
46. F.M.A. 1221/2012, REKHA SAHA VS. NICL

47. F.M.A. 260/2011, SHRABONI KHATOON VS. NICL
48. F.M.A. 510/2008, NICL VS. DOLENA BIBI.
49. F.M.A. 1175/2013, RUNIMA TUDU VS. NICL
50. F.M.A. 241/2011, ANUSHREE PATI VS. NICL
51. F.M.A. 597/2010, MANARUL SK. VS. NICL
52. F.M.A. 1351/2011, TARUBALA SAMANTA VS. NICL
53. F.M.A. 227/2010, SUMATI ORAW VS. NICL
54. F.M.A. 1495/2009, DURGA MONDAL VS. NICL
55. F.M.A. 437/2009, SK NAJRUL ISLAM VS. NICL
56. F.M.A. 277/2008, NICL VS. SUBHANKARI GHOSH
57. F.M.A. 460/2007, NICL VS. ABDUR RASHID
58. F.M.A.T. 947/2013, NICL VS. MARJINA BEGUM
59. F.M.A. 271/2013, NICL VS. SUFAL KISKU
60. F.M.A.T. 29/2012, MIRA MONDAL VS. NICL
61. F.M.A.T. 913/2011, LAXMI DEVI VS. NICL
62. F.M.A.T. 723/2011, PARBARI DEVI VS. NICL
63. F.M.A.T. 55/2013, MOKSHED ALI VS. NICL

64. F.M.A.T. 462/2012, PATANI MONDAL VS. NICL
65. F.M.A.T. 575/2012, KANIKA ROY VS. NICL
66. F.M.A.T. 497/2010, SK. RUSTAM VS. NICL
67. F.M.A.T. 865/2011, PIJUSH BHADRA VS. NICL
68. F.M.A.T.713/2013, NICL VS. KHANDI SOREN

**OTHERS**

- | SR. NO. | CASE NO.   |
|---------|--|
| 1.      | F.M.A. 656/2009, DANDASI DORA, VS. UNION OF INDIA REPRESENTED THROUGH THE GENERAL MANAGER. |

**LIST OF THE CASES TO BE TAKEN UP IN 40<sup>th</sup> LOK ADALAT  
TO BE HELD ON 25/01/2014.**

**LIST NO.2**

**Court Room No.551, Sesquicentenary Building**

**NEW INDIA ASSURANCE COMPANY LTD..**

- | SR. NO. | CASE NO.   |
|---------|--|
| 1.      | F.M.A. 43/2010, NEW INDIA ASSURANCE CO. LTD. VS. MONIKA BHATTACHARYA & ANR.                |
| 2.      | F.M.A. 735/2008, NEW INDIA ASSURANCE CO. LTD. VS. JABEDA BIBI & ANR.                       |
| 3.      | F.M.A. 1177/2013, SK. SATTAR ALI @ SEKH SATTAR ALI VS. NEW INDIA ASSURANCE CO. LTD. & ANR. |
| 4.      | F.M.A. 268/2006, THE NEW INDIA ASSURANCE CO. LTD. VS.                                      |

SRI KAMAL DE & ORS.

5. F.M.A. 1530/2008, RAJ MASHI @ MASI & ANR. VS. NEW INDIA ASSURANCE CO. LTD. & ANR.
5. F.M.A. 498/2006, SRI ABANI SENGUPTA & ORS. VS. NEW INDIA ASSURANCE CO. LTD & ORS.
6. F.M.A. 194/2011, SRI BENU GOPAL JHUNJHUNWALA & ORS. VS. NEW INDIA ASSURANCE CO. LTD & ANR.
7. F.M.A. 1296/2010, SMT. KALPANA MONDAL & ORS. NEW INDIA ASSURANCE CO. LTD. & ANR.
8. F.M.A. 560/2008, HAMFUL BIBI & ANR.VS. DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD. & ANR.
9. F.M.A. 854/2008, SMT. MALATI DHARA & ANR. VS. NEW INDIA CO. LTD. & ANR.
10. F.M.A. 277/2008, NEW INDIA ASSURANCE CO. LTD. VS. SUBHANKARI GHOSH & ANR.
11. F.M.A. 141/2010, SMT. BARNALI CHAKRABORTY & ANR.VS. NEW INDIA ASSURANCE CO. LTD. \*& ORS.
12. F.M.A. 851/2008, SMT. BHARATI HEMRAM & ANR. VS. NEW INDIA ASSURANCE CO. LTD. & ANR.
13. F.M.A. 581/2008, SMT. CHINTA KSHETRAPAL & ORS. VS. THE NEW INDIA ASSURANCE CO. LTD. & ANR.
14. F.M.A. 478/2009, PHAKRUNESHA BEGUM & ANR. VS. THE NEW INDIA ASSURANCE CO. LTD. & ANR.
15. F.M.A. 1325/2008, SMT. ANITA MAJHI & ANR. VS. THE NEW INDIA ASSURANCE CO. LTD. & ANR.



16. F.M.A. 366/2011, SMT. ADHARI PAHARI & ORS. VS. THE NEW INDIA ASSURANCE CO. LTD. & ANR.
17. F.M.A. 887/2009, LAKSHMAN KSHETRAPAL VS. NEW INDIA ASSURANCE CO. LTD. & ORS.
18. F.M.A. 1341/2012, MINOR BUMU @ SANTANA DULEY VS. NEW INDIA ASSURANCE CO. LTD & ANR.
19. F.M.A. 877/2013, NEW INDIA ASSURANCE CO. LTD. VS. SMT. SANTANA MUKHERJEE & ORS.
20. F.M.A. 45/2010, SMT. MUKTI MISRA & ORS. VS. NEW INDIA ASSURANCE CO. LTD & ANR.
21. F.M.A. 329/2008, SRI RAM NIBASH SINGH, VS. NEW INDIA ASSURANCE CO. LTD. & ORS.
22. F.M.A. 1225/2009, NEW INDIA ASSURANCE CO. LTD. VS. YUSUF ALI PAIK @ YUSUF PAIK & ANR.
23. F.M.A. 383/2006, ANGUR HALDER & ORS. VS. NEW INDIA ASSURANCE CO. LTD & ORS.
24. F.M.A.1541/2012 BANU @ SANTANA DULUI VS. NEW INDIA ASSUARANCE.
25. F.M.A. 456/2006 ANIMA DHAR VS NIA
26. F.M.A. 2469/2005 MRS POPI MAJUMDAR VS NIA
27. F.M.A. 1148/2007 SUGA BIBI VS NIA
28. F.M.A. 962/20096 NIA VS. SUJATA DEO
29. F.M.A.T. 250/2008 NIA VS JADADA BIBI
30. F.M.A.T. 23/2008 NIA VS RAJESH KHAN REPORESENTED BY RKHAN
31. F.M.A.T. 2550/2005 NIA VS PURNIMA LAMA
32. F.M.A.T. 1022/2012, NIA VS SMT SANTANA MUKHERJEE
33. F.M.A.T. 36/2012 NIA VS GOPAL PROSAD GUPTA
34. F.M.A.T. 72/2013, NIA VS A.N. SINGH

35. F.M.A.T. 122/2009, NIA VS MONIKA BHATTACHARJEE
36. F.M.A.T 419/2009, NIA VS PRASANTA GHOSH
37. FMA 357/2009 SRI SANKAR DUTTA VS NIA
38. FMA 970/2005 RAGHUNATH ADAK VS NIA
39. F.M.A. 318/2006 ISHRAT KHATOON @ ISRAT BEGUM
40. F.M.A. 194/2011 BENUGOPAL JHUNJHUWALA VS NIA
41. F.M.A. 343/2010 SMT BULU SINGH VS NIA
42. F.M.A. 606/2005 SMT SUMI DEBI VS NIA
43. F.M.A. 1496/2008, MRS SUMITRA MONDAL VS NIA
44. F.M.A.T. 1157/2013, FATIK SK @ ABDUL MOTIN
45. F.M.A.T. 207/2010, NIA VS. DIPAK RANJAN DAS
46. F.M.A.T. 49/2010, SABIRA KHA VS. NIA
47. F.M.A.T. 1154/2007, DR. PARIJAT MALLICK VS. NIA
48. F.M.A.T. 656/2009, SMT. SENJUTI ROY VS. NIA
49. F.M.A.T. 1847/2006, BIRENDRA SINGH VS. NIA
50. F.M.A.T. 334/2013, SMT. MANJURI BIBI VS. NIA
51. F.M.A.T. 3754/2005, SMT. BUJGUNIA DEBI VS. NIA
52. F.M.A.T. 223/2009, NIA VS. YUSUF ALI PAIK.
53. F.M.A.T. 1539/2009, SMT. SHILA BERA VS. NIA.

54. W.P. 1142(W)/2013, MR. NIRMAL ADHIKARI VS. NIA

**THE ORIENTAL INSURANCE COMPANY LTD.**

SR. NO.	CASE NO.
1.	F.M.A. 510/2008, SMT. ANNAKA TUDU & ORS. VS. ORIENTAL INSURANCE CO. LTD. & ANR.
2.	F.M.A. 319/2008, SMT. SOVA BASAK & ORS. VS. ORIENTAL INSURANCE CO. LTD. & ORS.
3.	F.M.A. 476/2004, THE ORIENTAL INSURANCE CO. LTD. VS. SRI MOHAN SARKAR & ANR.
4.	F.M.A. 21/2010, SRI PANU PRADHAN DAS VS. ORIENTAL INSURANCE CO. LTD & ANR.
5.	F.M.A. 939/2011, ORIENTAL INSURANCE CO. LTD. VS. SRI SHYAM TUDU & ORS.
6.	F.M.A. 406/2008, THE ORIENTAL INSURANCE CO. LTD. VS. SMT. INDRANI PODYA & ORS.
7.	F.M.A. 784/2011, SRI SANJIB DEY. VS. ORIENTAL INSURANCE CO. LTD. & ANR.
8.	F.M.A. 2611/2007, ORIENTAL INSURANCE CO. LTD. VS. SRI ISWAR MAHATO & ANR.
9.	F.M.A. 1072/2010, SRI PARITOSH BARMAN VS. M/s. N.S. SINGHA ROY & OTHERS & ANR.
10.	F.M.A.T. 2877/1997, OICL VS. KRISHNA PADA SOM
11.	F.M.A.T. 2181/2000, PRABASH DUTTA VS. OICL

12. F.M.A.T.2080/2005, MITALI BANERJEE VS. OICL
13. F.M.A.T.1885/2007 OICL VS. ALTAB MOLLA
14. F.M.A.T.180/2008, OICL VS. KAMAL KUMAR GOSWAMI
15. F.M.A.T. 2593/2007, PRANATI MONDAL VS. OICL
16. F.M.A.T. 807/2007, SOVA BASAK VS. OICL
17. F.M.A.T. 4354/2006, MADHABI RANA VS. OICL
18. F.M.A.T.617/2010, SANJIB DET VS. OICL
19. F.M.A. 485/2002, KHALDA ZAFFAR VS. OICL
20. F.M.A.T. 1373/2009, PANU PRADHAN VS. OICL
21. F.M.A.T.3582/2003, OICL VS. MANAN SARKAR
22. F.M.A.T.479/20085, OICL VS. ARCHANA MONDAL
23. F.M.A. 338/2004, SWAPAN KUMAR DUBEY VS. OICL
24. F.M.A.T. 2435/2007, OICL VS. RABINDRA NATH KUNDU
25. F.M.A.T. 2990/2007, OICL VS. INDRANI PODYA
26. F.M.A.T.2576/2007, OICL VS. ISWAR MAHATO
27. F.M.A.T.1314/2005, OICL VS. BUDHI BISWAS

28. F.M.A.T.204/2008, OICL VS. SISIR KUMAR PAHARI

29. F.M.A.T.440/2011, OICL VS. SHYAM TUDU